



State Level Environment Impact Assessment Authority Karnataka
(Constituted by the MoEF, Government of India under section 3(3) of E(P) Act, 1986)

Department of Ecology & Environment,
Room No. 706, 7th Floor, 4th Gate,
M.S., Building, Bangalore.
(Phone: 080-22032497, Fax: 080-22254377)

No. SEIAA 16 EAA 2020

Dated:19.12.2020

To,

The Registrar,
Principal Bench,
National Green Tribunal
Faridkot House, Copernicus Marg,
New Delhi - 110 001.

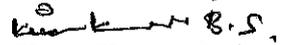
Sir,

Sub:- Submission of Interim Report as per order dated 07.10.2020 of Hon'ble National Green Tribunal (SZ) in the O.A. No. 194/2020 (SZ) filed by Sri. Dr.Sarvabhoom Bagali V/s State of Karnataka and Others- reg.

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This has reference to the order dated 07.10.2020 of of the Hon'ble National Green Tribunal (SZ) in the O.A. No. 194/2020 (SZ) filed by Sri. Dr.Sarvabhoom Bagali V/s State of Karnataka and Others. Where in Hon'ble NGT have Constituted a Joint Committee with SEIAA, Karnataka as Nodal Agency to inspect the area in question ie Raichur, Kalaburgi and Gadag.

Accordingly, the said site was inspected by the Joint committee on 23.11.2020 to 26.11.200 and 07.12.2020 to 10.12.2020. Now the preparation of the report is under progress and additional information is sought from the Department of Mines and Geology of concerned Districts. In view of huge quantum of work involved in preparation of report, the Joint committee members opined to seek additional time for submission of final report. Therefore, it is respectfully requested to Hon'ble tribunal to grant additional six weeks' time for submission of final report.

Yours faithfully,

(Kiran Kumar B.S)
Scientific Officer (Grade-1)
SEIAA.